

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

Hearing by Video Conferencing

O.A. No.060/00774/2020



Chandigarh, this the 21st of October, 2020

HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)

1. Nand Singh, aged about 52 years, working as Sweeper S/o Sh. Dara Singh.
2. Prithi Pal, aged about 49 years, working as Labourer, S/o Sh. Ram Jas Pal
3. Hardayal Singh, Labourer (now deceased) S/o Sh. Hazara Singh through his wife Smt. Lakhwinder Kaur aged about 57 years.
4. Randhir Singh, aged about 49 years, working as Labourer S/o Sh. Dara Singh.
5. Dalip Singh, aged about 45 years, working as Sweeper S/o Sh. Hans Raj.
6. Phool Chand, aged about 50 years, working as Labourer S/o Sh. Ram Harak.
7. Ram Kumar, aged about 50 years, working as Mali s/o Sh. Mahadev.
8. Variyam Singh @ Waryam Singh, aged about 53 years, working as Sweeper S/o Sh. Haryali Singh.
9. Dalbara Singh, aged about 51 years, working as Attendant S/o Sh. Gurnam Singh.
10. Jarnail Singh, aged about 57 years, working as Sweeper S/o Nek Singh
11. Narinder Singh, aged about 57 years, working as Helper S/o Sh. Raj Kumar
12. Lachhman Singh, aged about 53 years, working as Helper S/o Sh. Prem.
13. Kaka Singh, aged about 52 years, working as Sweeper S/o Sh. Jagar.
14. Jeet Bahadur, aged about 42 years, working as Sweeper S/o Sh. Ram Bahadur.
15. Kishore Kumar, aged about 53 years, working as Labourer S/o Sh. Om Prakash.
16. Tilak Raj, aged about 49 years, working as Labourer S/o Sh. Sunder Lal.
17. Varinder Prashad, aged about 45 years, working as Bearer, S/o Sh. Parmanand Pant.
18. Barinder Sahi, aged about 47 years, working as Bearer, S/o Sh. Dujman.



19. Rakesh Singh, aged about 43 years, working as Bearer, S/o Sh. Sriham Singh
20. Naresh, aged about 50 years, working as Sweeper, S/o Sh. Phullu Ram.
21. Garib Das aged about 49 years working as Bearer, s/o Sh. Mangal.

All working in the office of Senior Executive Director, sports Authority of India, Netaji Subhash Institute of Sports, Patiala - 147001.

....Applicants

(BY: Mr. Sanjeev Pandit, Advocate)

Versus

1. Sports Authority of India, Jawahar Lal Nehru Stadium, East Gate Lodhi Road Complex, New Delhi through its Director General, - 11003.
2. The Executive Director, Sports Authority of India, Netaji Subhash Institute of Sports, Patiala- 147001.

... .Respondents

O R D E R(Oral)

SANJEEV KAUSHIK, MEMBER (J):

1. The present O.A. has been filed by the applicants for issuance of a direction to the respondents to release the Dearness Allowance from due date i.e. June/July 2017 along with 18% interest thereon.
2. Heard Mr. Sanjeev Pandit, learned counsel for the applicants. He submitted that the applicants, before approaching this Court, have moved a representation dated 18.02.2020 (Annexure A-10) for redressal of their grievance, which is pending consideration till date. He made a statement at the bar that the applicants would be satisfied if a direction is issued to the respondents to



consider and decide their indicated representation within a time-frame.

3. In the wake of above, the O.A. is disposed of in limine, without touching its merits, with a direction to the Competent Authority, to whom the indicated representation (Annexure -10) has been addressed, to consider and decide the same, by passing a reasoned and speaking order in accordance with law, within a period of three months from the date of receipt of a copy of this order. A copy of the order to be passed by the respondents be duly communicated to the applicants. M.A. No. 060/01077/2020 also stands disposed of. No costs.

**(SANJEEV KAUSHIK)
Member (J)**

Place: Chandigarh
Dated: 21.10.2020

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